GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO 2979
TO BE ANSWERED ON 11.03.2020

PASSPORT OF INFANTS

2979. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government is considering to bring about a change in passport laws to exempt infants to be physically present for biometric finger prints;

(b) if so, the details thereof;

(c) whether the Government has received any representations in this regard;

(d) if so, the details thereof; and

(e) the time by which a final decision in this regard is likely to be taken?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

(a) (b) & (e) With effect from 28th September 2017, the Ministry has exempted infants/minor children up to the age of 5 years from giving biometrics (10 fingerprints) to the Passport Issuing Authority for processing their applications related to passport services. The infant/minor children up to the age of 5 years are, however, required to be physically present at the Passport Seva Kendra for capturing their photograph to be printed on the passport.

(c) & (d) Yes. The Ministry of External Affairs received a representation requesting for reconsidering the policy that requires the physical presence of newborns at the Passport Seva Kendra for biometric finger print for issue of passports.

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